

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3095
ANSWERED ON:07.12.2001
SPECIAL CENTRAL ASSISTANCE
ANANTA NAYAK

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Special Central Assistance has been allotted to the States for implementing Special Component Plan for Scheduled Castes;
- (b) if so, the allocation made to implement the above programme during each of the last three years, State-wise;
- (c) the specific welfare measures undertaken in the State of Orissa for the upliftment of Scheduled Castes during each of the last three years; and
- (d) the details thereof?

Answer

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (DR. SATYANARAYAN JATIYA)

(a) Yes, Sir.

(b) A statement showing the details of Special Central Assistance to Special component plan released to States/UTs during 1998-99, 1999-2000 and 2000-2001 is enclosed as Annexure I.

(c) & (d) As per information received from Government of Orissa they are implementing Income Generating Schemes, Minor Irrigation Projects, Training programmes for skill upgradation, construction of kiosks/shops for taking small Business etc. for welfare of SCs. The amount spent and number of beneficiaries assisted during last three years is enclosed as Annexure-II.

Statement referred to in Part (b) of Lok Sabha Unstarred Question No. 3095 for 7.12.2001 by Shri Ananta Nayak, M.P regarding Special Central Assistance.

Special Central Assistance to Special Component Plan for Scheduled Castes released to the States/UTs during last three years.

(Rs. In lakhs)

Sl. No	States/UT	1998-99	1999-2000	2000-2001	
	Released	Released	Released		
1	Andhra Pradesh	3388.78	4134.94	3720.00	
2	Assam	596.66	695.31	1810.69	
3	Bihar	3620.07	3471.49	0.00	
4	Chattisgarh	0.00	0.00	500.00	
5	Gujarat	371.40	682.27	1521.88	
6	Goa	2.72	5.49	8.00	
7	Haryana		741.77	840.36	930.63
8	Himachal Pradesh	259.56	298.18		440.00
9	Jammu & Kashmir	132.80	183.44		218.00
10	Jharkhand	0.00	0.00		500.00
11	Karnataka	1820.07	2097.36		2643.64
12	Kerala	724.54	813.24		1251.07
13	Madhya Pradesh	2237.08	3303.27		1720.00
14	Maharashtra	1673.92	2067.30		2722.00
15	Manipur		10.62	12.54	38.96
16	Orissa	2281.57	1907.72	1884.00	
17	Punjab	1119.74	1280.29		1784.00
18	Rajasthan	2575.48	2792.68		3738.96
19	Sikkim	4.03	22.37		23.87

20	Tamil Nadu	3236.93	4036.92	3558.00
21	Tripura	108.72	159.14	476.48
22	Uttar Pradesh	7518.15	9728.65	9398.00
23	Uttranchal	0.00	0.00	500.00
24	West Bengal	3378.39	4962.00	5450.63
25	Chandigarh	22.00	25.00	25.00
26	Delhi	201.71	149.91	149.91
27	Pondicherry	73.29	30.13	25.18
Total		36100.00	43700.00	45038.90

Annexure-II

Statement referred to in Part (c) of Lok Sabha Unstarred Question No. 3095 for 7.12.2001 by Shri Ananta Nayak, M.P regarding Special Central Assistance.

(Amount in Rs. lacs)

S.No.	Name of programme	1998-99	1999-2000	2000-2001
	Amount	No.of	Amount	No.of
	utilize	Benef.	utilize	Benef.
1.	Subsidy under Bankable Income Generating Scheme	1401.04	27577	1329.35 26256 1030.58 17522
2.	Minor Irrigation	431.66	7217	303.70 2898 836.51 6923
3.	Skill Development Training	16.84	439	17.93 320 22.09 400
4.	Share Capital Contribution	3.02	8117	0.31 1019 1.62 4142
5.	Leather Programme	8.30	102	
6.	Subsidy under High Cost Scheme	1.14	19	15.18 253 9.42 157
7.	Education Building Programme			20.00
8.	Shop room/Kiosk	1.65	11	
9.	Development of SC(Women)			1.56 26
10.	Fishries Programme	19.03	673	
Total		1862.00	43471	1686.47 30746 1922.46 29854